

14

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/10/2017  
NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM  
NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	B. Karthikeyan. for S. Ramasubramanian & Associates	counsel for Petitioner.	B. Karthikeyan.
2.	Rajasekhar V K	Counsel for the respondents 1 to 5.	Rajasekhar.

ORDER

Shri B Karthikeyan, representing counsel for petitioner present. Shri Rajasekhar V K, counsel for respondents present and reported ready for submitting arguments. Representing counsel for petitioner sought time for submitting arguments. Time enlarged at request. Put up on 26.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)